

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5458
ANSWERED ON:06.09.2011
PURCHASE OF MEDICAL EQUIPMENTS
Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in accordance with C&AG recent report, the Delhi Health Department, Government of NCT of Delhi purchased medical equipments worth crores of rupees for the Commonwealth Games, 2010 by flouting norms and at rates much higher than the market prices;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) and (b): As per the Directorate of Health Services, Government of NCT of Delhi, the CAG report has pointed out that medical equipments have been purchased by flouting the norms and at rates higher than the market price.

(c): The Directorate of Health Services, Government of NCT of Delhi has informed that the medical equipments were procured following tendering process or available rate contracts/open tender rates. In certain cases, open market purchase through spot quotations as per GFR was resorted due to paucity of time. For this purpose, a committee was constituted to select the products of international quality and the rates were finalized after due comparison and negotiations on the rate contracts approved at various Government Hospitals, where procurements were done as per GFR requirements. The Directorate of Health Services, Govt. of NCT of Delhi has also informed that comparison of the rates of the items is not justified because of varying specifications of the equipments.